

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1313/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.09.2017

NAME OF THE PARTIES: Polychroic Petrochemicals Pvt. Ltd.

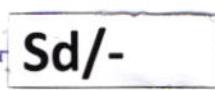
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	PAUL BANERJEE	Advocate	

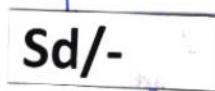
ORDER

CP 1313/ I&BP /NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 13.9.2017.

 **Sd/-**

V. NALLASENAPATHY  
Member (Technical)

 **Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)